

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

126,  
CP No. 495/2012.  
C.A No. 448/2012 in  
I.A. No. 18/KB/2018

Present: 1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> April 2018, 10.30 A.M

Name of the Company	Silverstone Construction Pvt Ltd & Anr. -Vs- Eastern Manufacturing Pvt Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Reetobroto Mita
2. Shoumik Mita
3. Anika Basu
4. Saijiv Tivedi

Adv. for  
Petitioners

  
19/4/18.

**ORDER**

Ld. Counsel for the petitioners is present.

Ld. Counsel for the respondents submits that the amendment application served upon the respondents is not in proper format and requested to issue directions to the petitioners for re-submitting the amended copy of the petition in the prescribed format including all the proposed amendment.

The petitioners are hereby directed to file a copy of amendment petition upon serving the same on the respondents. Respondents are directed to file reply affidavit within 2 weeks of receipt of the amended copy of the petition.

List it for hearing on 27/08/2018.

Sd

(M.B. Gosavi)  
Member (J)

Sd

(Jinan K.R.)  
Member (J)